

SPECIAL BENCH

ITEM NO. 123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 390/2022 IN CP (IB) No. 228/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	ARYSTA LIFE SCIENCE INDIA LTD V/S COROMANDAL AGRICO PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Anuj Kumar, Adv.

: *For the Applicant in IA No. 390/2022*

ORDER

IA No. 390/2022

Learned counsel for the Applicant present.

It is stated by the learned counsel for the Applicant that on instructions he may be permitted to withdraw the present application.

In view of the statement made by the learned counsel, the present IA No.390/2022 is dismissed as withdrawn.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*